

**COURT- 1**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**DFR No : 2173 of 2019 & IA No. 1205 OF 2019**

**Dated: 1st October, 2019**

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson**

**Hon'ble Mr. Ravindra Kumar Verma, Technical  
Member(electricity)**

**In the matter of:**

**Powergrid Corporation of India Ltd. .... Appellant(s)**

**Versus**

**Central Electricity Regulatory Commission .... Respondent(s)**

Counsel for the Appellant(s) : Divyanshu Bhatt  
Karan Arora

Counsel for the Respondent(s) :

**ORDER**

Appellant to complete service of notice to Respondents by next date of hearing.

Issue fresh notice on main appeal and IA. Dasti, in addition, is permitted.

List the matter on **03.12.2019**.

**Ravindra Kumar Verma  
Technical Member(electricity)**

**Justice Manjula Chellur  
Chairperson**

MK